Name of the Corporate Debtor: CALYX LENORA REALTY LLP; Date of Commencement of CIRP: 06-06-2023; List of Creditors as on: 20-05-2025; Name of IP: Mr. Atul Tansukhlal Mehta; Process Number: 1; Last 5 digitof registration number: 11670

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	196	448425064	196	160761849	38.96		288092769		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	214429309	1	214429309	51.97		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)					0.00		0		NA
7	Operational creditors (Government Dues)					0.00		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	9	47997286	5	26437746	6.41		21559541		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	40	16701807	40	10964682	2.66		5848705		Annexure 9
Total		246	727553466	242	412593586	100.00		315501015	0	